

ORISSA HIGH COURT

FILING REPORT AS ON :31/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22937/2024	SUSANTA KUMAR KUANR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 () //	
2	D-BLAPL/22939/2024	LALBABU DHARUA VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /52 /2024 () //	
3	D-BLAPL/22941/2024	TARUN GHADEI @ TARU VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /129 /2024 () //	
4	D-BLAPL/22942/2024	SK. ASIHK @ SK. ASHIQ ALI VS STATE OF ODISHA	ANITA SAHOO VS	SPL.TASK FORCE /21 /2020 () //	
5	D-BLAPL/22943/2024	DULAR SINGH NIAL VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /175 /2024 () //	
6	D-BLAPL/22944/2024	ASHOK SINGH VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	MANIABANDHA /56 /2024 () //	
7	D-BLAPL/22945/2024	MOHSIN @ MOSIN KHAN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /427 /2023 () //	
8	D-BLAPL/22946/2024	ARABINDA JENA @ NALU VS STATE OF ODISHA	GOPINATH MISHRA VS	MANIABANDHA /73 /2024 () //	
9	D-BLAPL/22950/2024	JALESWAR AMAYAT VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /114 /2024 () //	
10	D-BLAPL/22955/2024	RAJENDRA SA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	//0 () //	
11	D-BLAPL/22956/2024	ABDUL KADIR @ RAJA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BARANGA /279 /2024 () //	

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12	D-BLAPL/22958/2024	GANESH BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /138 /2024 () //	
13	D-BLAPL/22962/2024	BHIMASENA SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /313 /2024 () //	
14	D-BLAPL/22963/2024	ARATI PUTEL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	LARAMBA /29 /2022 () //	
15	D-BLAPL/22967/2024	MOHSIN @ MOSIN KHAN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BHADRESWAR /82 /2024 () //	
16	D-BLAPL/22969/2024	HEMANTA JENA @ LITU VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALASORE SADAR /215 /2020 () //	
17	D-BLAPL/22970/2024	RUDRA PRATAP MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	MADHUPATNA /159 /2023 () //	
18	D-BLAPL/22974/2024	PRATAP TAKRI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	KORAPUT TOWN /291 /2023 () //	
19	D-BLAPL/22980/2024	SASA @ SASANKA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 () //	
20	D-BLAPL/22981/2024	AMAN ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /578 /2024 () //	
21	D-BLAPL/22983/2024	ABHIJIT SWAIN @ MANTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /578 /2024 () //	
22	D-BLAPL/22986/2024	MOHD.SADIK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //	
23	D-BLAPL/22987/2024	NEERAJ KUMAR	NITYANANDA MOHAPATRA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22989/2024	BHISMA CHHATRIA	MOHENDRA KUMAR MOHAPATRO	JAIPATNA /143 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22992/2024	KASINATH SWAIN	JYOTIRMAYA SAHOO	BEGUNIA P.S. /66 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22993/2024	BHAGIRATHI MOHAPATRA @ BHAGINA	ADITI HOTA	DHENKANAL SADAR /1037 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22994/2024	BASUA @ BASUDEV BEHERA	JYOTIRMAYA SAHOO	BOLAGARH P.S. /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22997/2024	BIRUPAKHYA DAS BEHERA	SATYA NARAYAN MISHRA 4	BASUDEVPUR /499 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22998/2024	BIKRAM MALLICK @ PINTU	DEVASHIS PANDA	ASKA /203 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23000/2024	SWAGAT KUMAR ROY @ RAY	PRATIK NAYAK	PAHALA /251 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23001/2024	SIBA SETHI	ASWINI KUMAR MISHRA (3)	NUAGAON /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23007/2024	SURAJ @ GITU NAYAK	RABINDRA NATH PANDA	ADVA /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23010/2024	RAJA YADAV	SARADA PRASAD DASH	PIPLI /74 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23011/2024	RAJA YADAV	SARADA PRASAD DASH	PIPLI /13 /2023	
		VS	VS	()	

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35	D-BLAPL/23015/2024	STATE OF ODISHA DEBDEEP PANDA @ DEBJEET PANDA VS	PRAVASH CHANDRA JENA VS	// DHAMNAGAR /101 /2020 ()	
36	D-BLAPL/23017/2024	STATE OF ODISHA BABUA @ BABLU @ CHIRANJIBI SWAIN VS	KALINDA KUMAR ROUT VS	// NIALI /85 /2024 ()	
37	D-BLAPL/23023/2024	STATE OF ODISHA ASHOK DEEP VS	RAMAKANTA MISHRA VS	// / /0 ()	AOR20220004226C202400024
38	D-BLAPL/23024/2024	STATE OF ODISHA SANJIB SURJALIA VS	SUNIL KUMAR PANDA VS	// SALIPUR /261 /2024 ()	
39	D-BLAPL/23028/2024	STATE OF ODISHA JAYALAL TANDI VS	SUSHANTA KUMAR JOSHI VS	// BODEN /9 /2024 ()	
40	D-BLAPL/23032/2024	STATE OF ODISHA CHITTARANJAN@DASHRATH DHARUA VS	RAMAKANTA MISHRA VS	// CYBER CRIME AND ECONOMIC OFFENCES AOR20220004226C202400025 ()	
41	D-BLAPL/23034/2024	STATE OF ODISHA HEMANT DIGAL VS	SUSHANTA KUMAR JOSHI VS	// BALLIGUDA /153 /2024 ()	
42	D-BLAPL/23036/2024	STATE OF ODISHA SUJIT @ SUJEET KUMAR PADHY VS	KARUNAKAR NAYAK VS	// SAMBALPUR VIGILANCE /17 /2024 ()	
43	D-BLAPL/23042/2024	STATE OF ODISHA HAPPY @ PRAKASH BEHERA VS	BIJAY KUMAR BEHERA VS	// LAXMISAGAR P.S. /370 /2024 ()	
44	D-BLAPL/23048/2024	STATE OF ODISHA BASANTA DALEI @ GHANTIA VS	AJIT KUMAR SAHOO VS	// PANIKOILI /230 /2024 ()	
45	D-BLAPL/23049/2024	STATE OF ODISHA PAYAL @ GITANJALI PRADHAN VS	SAMVIT MOHANTY VS	// PARADEEP LOCK /51 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/23054/2024	KEDARNATH JENA @ PARABASIA VS STATE OF ODISHA	DEBASNAN DAS VS	ITAMATI /88 /2022 () //	
47	D-BLAPL/23059/2024	DIPU GOUDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /262 /2024 () //	
48	D-BLAPL/23060/2024	AMJAD KHAN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	DARGHA BAZAR /202 /2023 () //	
49	D-BLAPL/23064/2024	B.CHENEYA PATRA VS STATE OF ODISHA	SUJATA SAHOO VS	CHAMAKHANDI /441 /2023 () //	
50	D-BLAPL/23067/2024	BABULA DALEI VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	GHATAGAON /184 /2022 () //	
51	D-BLAPL/23068/2024	NAKULA MAJHI @ TUNU MAJHI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	AMBABHONA /65 /2019 () //	
52	D-BLAPL/23070/2024	SMRUTI RANJAN PAIKRAY VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHHEND /132 /2024 () //	
53	D-BLAPL/23075/2024	JANAKA @ RAMA PURTI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KHAMAR /123 /2023 () //	
54	D-BLAPL/23077/2024	TRINATH NAIK @ MALLICK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL TOWN /310 /2024 () //	
55	D-BLAPL/23081/2024	SANJAY GARDIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /185 /2024 () //	
56	D-BLAPL/23087/2024	SK SONU ALLI VS STATE OF ODISHA	DEBASHIS MITRA VS	BARANGA /279 /2024 () //	
57	D-BLAPL/23090/2024	BIRANCHI SAHOO	MANOJ KUMAR PANDA	KONARK /30 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/23091/2024	KALIA @ LALAT KUMAR PANDIT	AMLAN SHAKTI PAUL	TANGI (KHURDA) /503 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/23095/2024	HARIHARA@BAPINI SAHU	RAMESH CHANDRA PRADHAN	BERHAMPUR TOWN /517 /2023	AOR20220001914C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/23096/2024	KELU CHARANA BEHERA	JITENDRA SAMANTARAY	KHURDA SADAR /42 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/23097/2024	SANTOSH KUMAR RATH	AMLAN SHAKTI PAUL	EOW,BHUBANESWAR /17 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/32928/2024	BIJAYA KUMAR ACHARYA	PRABIR KUMAR RAY	//	
		VS	VS	()	
		BAIDHAR BEHERA		//	
63	D-CMAPL/32988/2024	UNION OF INDIA	PRABHU PRASANNA BEHERA (C.G.C)	//	
		VS	VS	()	
		REGR.,UTKAL UNIVERSITY		//	
64	D-CMAPL/33014/2024	JASODA BEHERA	ADV.	//	
		VS	VS	()	
		JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BBSR		//	
65	D-CMAPL/33033/2024	LAXMIPRIYA DEI	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/33054/2024	BHANJA KISHORE NAYAK	KALPATARU MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMP/32942/2024	KARUNAKAR GIRI	NIRANJAN LENKA	//	
		VS	VS	()	
		BUDHIRAM GIRI		//	
68	D-CMP/32944/2024	GANDEI PARIDA	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	

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69	D-CMP/33004/2024	DUKHISHYAM PARIDA KIRTAN BEHARI SAHU VS STATE OF ODISHA	DAMODAR PATRA VS	// // 0 //	
70	D-CMP/33020/2024	MUNJULATA KHUNTIA VS SUSHANT KUMAR MOHANTY	DEBAKANTA MOHANTY VS	// 0 //	
71	D-CMP/33024/2024	MANJULATA KHUNTIA VS RAJKISHORE DASH	DEBAKANTA MOHANTY VS	// 0 //	
72	D-CMP/33031/2024	SATYABRATA DHIR VS SUBASHINI PATTNAIK	DEBAKANTA MOHANTY VS	// 0 //	
73	D-CONTC/32821/2024	MADHUSUDAN PATRA VS SATYABRATA SAHOO, ADDL. CHIEF SECRETARY	ADV. VS	// 0 //	
74	D-CONTC/32842/2024	PURNA CHANDRA DASH VS DR. SHIBASISH MOHARANA, CHIEF DISTRICT MEDICAL OFFICER	ADV. VS	// 0 //	
75	D-CONTC/32844/2024	BINODINI PANDA VS DR. LALMOHAN ROUSTRAY, CHIEF DISTRICT MEDICAL OFFICER	ADV. VS	// 0 //	
76	D-CONTC/32861/2024	SABITARANI PATI VS MANORANJAN MALLICK, DIRECTOR	ADV. VS	// 0 //	
77	D-CONTC/32873/2024	SUBRAT KUMAR SARKAR VS BIJAYA KUMAR DAS, IAS	PRAFULLA KUMAR LENKA VS	// 0 //	
78	D-CONTC/32879/2024	SAROJINI DEVI VS DHARANIDHAR NANDA I/C, DIRECTOR	ADV. VS	// 0 //	
79	D-CONTC/32886/2024	KANGALI CHARAN MALLICK VS ANU GARG, PRINCIPAL SECRETARY	ADV. VS	// 0 //	

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80	D-CONTC/32890/2024	MUKTIKANTA PATRA VS NEELAM SHOMI RAO,CENTRAL PROVIDENT FUND COMMISSIONER,NEW DELHI	ADV VS //	// 0 //	AOR20220001297C202400022
81	D-CONTC/32904/2024	REGIONAL COOPERATIVE MARKETING SOCIETY,BBSR. VS MANOJ KUMAR AHUJA, SECRETARY	ADV. VS //	// 0 //	
82	D-CONTC/32914/2024	MADHUSMITA BARIK VS ABHAY, IPS	ADV. VS //	// 0 //	
83	D-CONTC/32919/2024	MRUNAL KUMAR MOHANTY VS VIR VIKRAM YADAV,PRINCIPAL SECRETARY WORKS DEPTT.	ADV VS //	// 0 //	AOR20220001657C202400025
84	D-CONTC/32920/2024	ALL ODISHA RICE MILLERS ASSOCIATION,BHUBANESWAR VS SUBHAM SAXENA,MANAGING DIRECTOR ODISHA STATE CIVIL SUPPLY CORPORATION LIMITED,BHUBANESWAR	ADV VS //	// 0 //	AOR20220001610C202400009
85	D-CONTC/32926/2024	PAMITA DEO VS DR. BHABANI SANKAR CHAYANI, O.A.S	ADV. VS //	// 0 //	
86	D-CONTC/32934/2024	DEEPAK SRIVASTAVA VS DR. AJIT KUMAR MOHANTY SECY., DEPARTMENT OF ATOMIC ENERGY	PRANAB KUMAR GHOSE VS //	// 0 //	
87	D-CONTC/32936/2024	PRAHALLAD DAS VS BHASKAR SARKAR, CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	ADV. VS //	// 0 //	
88	D-CONTC/32939/2024	SUSHANTA KUMAR BAG VS MINARANI MANGAL,O.E.S	ADV. VS //	// 0 //	
89	D-CONTC/32941/2024	NABA KISHORE BARAL VS DHARANIDHAR NANDA, DIRECTOR OF HIGHER EDUCATION DEPT.	ADV. VS //	// 0 //	
90	D-CONTC/32943/2024	MADAN MOHAN PRADHAN VS ANU GARG I.A.S	ADV. VS //	// 0 //	
91	D-CONTC/32954/2024	NABAGHANA BEHERA	ADV.	//	

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		VS	VS	()	
		ANU GARG I.A.S		//	
92	D-CONTC/32958/2024	BUDHURAM KUDAI	ADV.	//	
		VS	VS	()	
		ANU GARG I.A.S		//	
93	D-CONTC/32962/2024	B.M., INDIAN BANK, NAYASADAK, CUTTACK	SITANSU KUMAR DEY	//	
		VS	VS	()	
		DHRUBA CHARAN SAHOO		//	
94	D-CONTC/32964/2024	MANABODHA NAYAK	ADV.	//	
		VS	VS	()	
		DEBABRATA KARATI, O.A.S.		//	
95	D-CONTC/32973/2024	KRUPASINDHU PATEL	SURENDRA KUMAR SAHOO	//	
		VS	VS	()	
		AUROBINDO BEHERA, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.		//	
96	D-CONTC/33007/2024	RAMA NAYAK	ADV	//	AOD20220001998C202400001
		VS	VS	()	
		RABIN CHARCHIL MISHRA,TAHASILDAR,RANPUR		//	
97	D-CONTC/33025/2024	LAXMI CHARAN SAHOO	ADV.	//	
		VS	VS	()	
		BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.		//	
98	D-CONTC/33042/2024	LALA SANTOSH KUMAR SINGH	ADV.	//	
		VS	VS	()	
		RABI NARAYAN ACHARYA, TAHASILDAR, BANARPAL		//	
99	D-CONTR/22988/2024	REGISTRAR (JUDL.), ORISSA HIGH COURT	ADV.	//0	
	CONTR/28/2024	VS	VS	()	
		DEBANANDA MALLIK, S.I., BARPALI P.S., (NOW ATTACHED H.Q. BARGARH)		//	
100	D-CRLA/22966/2024	ASISH ORAM	SOUGAT DASH	BISRA /39 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/22968/2024	SUDAM GARTIA	SARAT KUMAR JENA	BARGARH RURAL /211 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/22978/2024	DEBRAJ NAIK	ANKANN PANDA	GOLAMUNDA /54 /2024	
		VS	VS	()	

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103	D-CRLA/22985/2024	STATE OF ODISHA DAYANIDHI PATEL VS	SATYABRATA PANDA VS	// JAGDALPUR /109 /2024 ()	
104	D-CRLA/22991/2024	STATE OF ODISHA MAHESWAR BHOI VS	NITYANANDA MOHAPATRA VS	// DHAMA /1 /2019 ()	
105	D-CRLA/22996/2024	STATE OF ODISHA NIRANJAN DEHURY VS	RAMANIKANTA PATTANAIAK VS	// CUTTACK VIGILANCE /39 /2012 ()	
106	D-CRLA/23004/2024	STATE OF ODISHA(VIG.) NARAYAN GOUDA VS	RAJENDRA N.ROUT VS	// BUGUDA /80 /2024 ()	AOR20220001558C202400111
107	D-CRLA/23063/2024	STATE OF ODISHA PRABIN KUMAR BARLA VS	GAUTAM CHARAN ROUT VS	// RAJGANGPUR /252 /2015 ()	
108	D-CRLA/23080/2024	STATE OF ODISHA ANJALI PRADHAN VS	ANIMA KUMARI DEI VS	// MAHILA P.S.(BBSR) /66 /2014 ()	
109	D-CRLLP/23016/2024	BHARAT NAYAK JHUNUBALA BEHERA VS	AMITAV TRIPATHY VS	// / /0 ()	
110	D-CRLMA/22936/2024	ANANTA CHARAN PRUSTY RAMAKANTA PATTANAIAK VS	SARADA PRASAD DASH VS	// RANPUR /214 /2013 ()	
111	D-CRLMC/22938/2024	STATE OF ODISHA JYOTI RANJAN KAR VS	SARADA PRASAD DASH VS	// SORO /224 /2024 ()	
112	D-CRLMC/22947/2024	MINAKETAN MOHAPATRA PRAVASH SAHU@PRAVASH KUMAR SAHOO VS	ARIJEET MISHRA VS	// MARSHAGHAI /35 /2023 ()	
113	D-CRLMC/22951/2024	STATE OF ODISHA ARUN MANDAL VS	SANDEEP SAI PANIGRAHI VS	// MALKANGIRI /376 /2021 ()	
		SUPERITENDANT OF POLICE, MALKANGIRI		//	

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114	D-CRLMC/22953/2024	S.KRISHNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MARINE PS AT ARJIPALLI /13 /2020 () //	
115	D-CRLMC/22959/2024	KESHAB KISHOR NAYAK VS STATE OF ODISHA(VIG.)	TAPAS KUMAR ACHARYA VS	SAMBALPUR VIGILANCE /08 /2021 () //	
116	D-CRLMC/22965/2024	SAMIR BARIK @CHANDRASEKHAR BARIK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	ANGUL TOWN /392 /2008 () //	
117	D-CRLMC/22975/2024	GUDU DAS VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KRUSHNA PRASAD /109 /2020 () //	
118	D-CRLMC/23002/2024	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	BETNOTI /196 /2015 () //	
119	D-CRLMC/23006/2024	TUKUNA@BISWAJTI PARIJA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	KENDRAPARA SADAR /23 /2020 () //	
120	D-CRLMC/23012/2024	SATYABRATA PRADHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	G.UDAYAGIRI /13 /2024 () //	
121	D-CRLMC/23013/2024	DR. SAMBIT KUMAR MOHAPATRA VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	PIPLI /334 /2020 () //	AOR20220001197C202400016
122	D-CRLMC/23020/2024	RAHUL AGARWAL VS STATE OF ODISHA	ABHISHEK DASH VS	MANGALA BAG /248 /2012 () //	
123	D-CRLMC/23025/2024	BIRANCHI BEHERA@BAGA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	ANGUL TOWN /3 /2015 () //	
124	D-CRLMC/23037/2024	SACHIN BARIK VS STATE OF ODISHA	AMLAN MOHANTY VS	BARIA /160 /2023 () //	
125	D-CRLMC/23039/2024	MANAS KUMAR MOHAPATRA	LALITENDU MISHRA	SORO /66 /2021	AOR20220001610C202400010

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-CRLMC/23045/2024	VS STATE OF ODISHA KAMAL LOCHAN PATEL	VS SUSANTA KUMAR SAHU	() // LAIKERA /35 /2016	
127	D-CRLMC/23047/2024	VS STATE OF ODISHA GOMLIEL ANAND	VS ASHOK DAS	() // PARLAKHEMUNDI /127 /2023	
128	D-CRLMC/23052/2024	VS STATE OF ODISHA GANGADHAR MEHER	VS UMA CHARAN MISHRA	() // ULLUNDA /40 /2024	
129	D-CRLMC/23072/2024	VS STATE OF ODISHA AJAYA KUMAR JENA	VS SANDEEP RAJ PANDA	() // BALIPATNA /10 /2013	
130	D-CRLMC/23073/2024	VS STATE OF ODISHA M.BEAUTY SWEETY KOTHARI	VS LAXMI NARAYAN RAYATSINGH	() // / /0	
131	D-CRLMC/23088/2024	VS STATE OF ODISHA MILK MANTRA DAIRY PVT.LTD.	VS BIDESHI KUMAR GHADEI	() // CYBER CRIME AND ECONOMIC OFFENCES /15 /2022	
132	D-CRLMC/23093/2024	VS STATE OF ODISHA ABHASH MOHANTY@ ABHASA KUMAR MOHANTY	VS SUBHRANSU BHUSAN SARANGI	() // MAHILA P.S.(BBSR) /13 /2020	
133	D-CRLMC/23098/2024	VS STATE OF ODISHA JUMAR PRASAD DHAL	VS ADYASIDHI MISHRA	() // / /0	
134	D-CRLMC/23100/2024	VS STATE OF ODISHA KALU DAS	VS DEBASHIS MITRA	() // / /0	
135	D-CRLMC/23101/2024	VS STATE OF ODISHA MANAS BEHERA@MANAS RANJAN BEHERA	VS AMLAN SHAKTI PAUL	() // TANGI (KHURDA) /129 /2017	
136	D-CRLMP/22977/2024	VS STATE OF ODISHA JAGADISH PRASAD VERMA	VS SATYAJIT MOHAPATRA	() // / /0	

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137	D-CRLMP/23018/2024	STATE OF ODISHA PRAVATI MOHAPATRA VS	PRANAB RANJAN CHHATOI VS	// /0 ()	
138	D-CRLMP/23027/2024	STATE OF ODISHA SUNIL KUMAR JAISWAL VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
139	D-CRLMP/23031/2024	STATE OF ODISHA SUDESH KUMAR SEN VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
140	D-CRLMP/23086/2024	STATE OF ODISHA KAILASH CHANDRA PANDA VS	BISWAJIT NAYAK VS	// /0 ()	
141	D-CRLMP/23099/2024	STATE OF ODISHA SARAT CHADRA PANIGRAHI VS	MANAS KUMAR CHAND VS	// /0 ()	AOR20220001618C202400198
142	D-CRLREV/23035/2024	STATE OF ODISHA ANUP KUMAR MISHRA VS	SOU MENDRA PATTANA I K VS	// /0 ()	CUTTACK VIGILANCE /57 /2009
143	D-CRLREV/23041/2024	STATE OF ODISHA ABHINASH RAY VS	TUKUNA KUMAR MISHRA VS	// /0 ()	DABUGAM /118 /2024
144	D-CRLREV/23056/2024	STATE OF ODISHA SUDHANSHU SEKHAR NAYAK VS	MANAS KUMAR CHAND VS	// /0 ()	ANANDAPUR /184 /2020 AOR20220001618C202400197
145	D-FAO/32889/2024	STATE OF ODISHA MANAGER LEGAL,M/S CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD. VS	PRAMANSU KUMAR VS	// /0 ()	
146	D-FAO/32940/2024	PINTU SAHOO KESHRI PANDA VS	SUVEN KUMAR PANI VS	// /0 ()	
147	D-JCRLA/23071/2024	UNION OF INDIA AREE @ JISAB MANKADIA VS STATE OF ODISHA	ADV. VS	// /0 ()	KALIAPAN I /94 /2020

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148	D-JCRLA/23074/2024	PRAKASH BACHHA VS STATE OF ODISHA	ADV. VS	TELKOI /32 /2019 () //	
149	D-JCRLA/23079/2024	MUCHI SAMAD VS STATE OF ODISHA	ADV. VS	RAIRANGPUR (RURAL) /77 /2023 () //	
150	D-JCRLA/23083/2024	KUNU @ RAJARAM HANSDAH VS STATE OF ODISHA	ADV. VS	JHARPOKHARIA /100 /2017 () //	
151	D-JCRLA/23085/2024	PRAHALLAD JANI VS STATE OF ODISHA	ADV. VS	PAPADAHANDI /176 /2021 () //	
152	D-JCRLA/23089/2024	GAGAN DANSANA VS STATE OF ODISHA	ADV. VS	KATARBAGA /45 /2018 () //	
153	D-MACA/32828/2024	DEBENDRA NAYAK VS RAHASBIHARI NAYAK	PRADEEP KUMAR MISHRA VS	// () //	
154	D-MACA/32830/2024	PRIYANKA SAHOO VS SISIRA PRADHAN	PRADEEP KUMAR MISHRA VS	// () //	
155	D-MACA/32832/2024	APARNA NAYAK VS BANAMALI SINGH	BISHNU BRATA SINGH VS	// () //	
156	D-MACA/32860/2024	NIHARIKA MAJHI VS RAMESH CHANDRA MAHARANA	BIRANCHI NARAYAN RATH VS	// () //	
157	D-MACA/32862/2024	RUMA BEHERA VS PRAVATI MISHRA	JEEVANJYOTI MOHANTY VS	// () //	AOR20220001197C202400017
158	D-MACA/32888/2024	RABINDRA KUMAR SAHOO VS MANAS RANJAN HOW	SATYABAN SAHOO VS	// () //	
159	D-MACA/32893/2024	MANAGER LEGAL, TATA A.I.G., GENERAL INSURANCE CO. LTD	ABDUL KHALID KHAN	//	

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		VS	VS	0	
160	D-MACA/32897/2024	SANJAY KUMAR RANA MANAGER (LEGAL) CHOLAMANDALAM M/S GENERAL INSURANCE CO.LTD.	ADARSH KANUNGO	//	
		VS	VS	0	
161	D-MACA/32906/2024	SARAT KUMAR NAYAK M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD.	ADARSH KANUNGO	//	
		VS	VS	0	
162	D-MACA/33039/2024	BABITA SINGH MAMATA NAHAK	SANKET KANUNGO	//	
		VS	VS	0	
163	D-MATA/32865/2024	AJAY KUMAR SAHU JAGATJEET DESH	PRADEEP KUMAR DAS	//	
		VS	VS	0	
164	D-MATA/32986/2024	SABITA PANI LIPIKA MIHANTY	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
165	D-MATA/32995/2024	RAJANIKANTA SWAIN SURYAMANI ROUT	MIHIR KANTA RATH	//	
		VS	VS	0	
166	D-MATA/33060/2024	SUBHASHMITA ROUT SUDHANSU PANDA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
167	D-RPFAM/32876/2024	BISWA BANDITA DASH DEEPAK SAHU	SANTOSH KUMAR DASH	//	
		VS	VS	0	
168	D-RPFAM/32998/2024	KUNJALATA SAHU RANJAN DAS	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
169	D-RSA/32984/2024	SUJATA DAS SANJAY KUMAR PRADHAN	RAMESH AGARWAL	//	
		VS	VS	0	
170	D-RSA/33052/2024	NIRANJAN PRADHAN JOGESWAR KATHAR	PRATAP CHANDRA MISHRA	//	
		VS	VS	0	

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171	D-SAO/33028/2024	BALISTHA MAJHI M/S. SWASTIK BUILDER AND DEVLOPERS PRIVATE LIMITED VS SULAKHYANA GEETANJALI DEVI	BIJE KANTANICK BHUYAN VS	// // 0	
172	D-TRP(C)/32840/2024	DEBAJANI ARKA VS SAROJ KUMAR BEHERA	ARUNA KUMAR NAYAK VS	// 0 //	
173	D-TRP(C)/32864/2024	CHANDANA SWAIN@MAMA VS PRASANTA KUMAR LENKA	RAMESH CHANDRA SWAIN VS	// 0 //	
174	D-TRP(C)/32961/2024	MAMITA ROUT VS SUNIL KUMAR SWAIN	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202400003
175	D-TRP(C)/33005/2024	GANGADHAR SAO VS SUNIL KUMAR MAHAPATRA	AGNIHOTRA SAHU VS	// 0 //	
176	D-TRP(C)/33062/2024	GOURAB KUMAR MAHAPATRA VS BHARATBHUSAN AGASTI	RABI NARAYAN MOHANTY VS	// 0 //	
177	D-TRP(C)/33063/2024	SONY @ GAYATRI BEURIK VS DILLIP KUMAR BEURIK	RABINDRA NATH PANDA VS	// 0 //	
178	D-TRPCRL/22957/2024	SMITA ADHIKARI VS SANJEEB KUMAR NAYAK	MANORANJAN DAS VS	BOUDH /137 /2013 0 //	
179	D-TRPCRL/23102/2024	SONY @ GAYATRI BEURIK VS DILLIP KUMAR BEURIK	RABINDRA NATH PANDA VS	//0 0 //	
180	D-WA/32818/2024	STATE OF ODISHA VS RATIKANTA BEHURA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //	LOD20240000172C202400025
181	D-WA/32826/2024	STATE OF ODISHA VS ANNA EKKA	SANGRAM JENA,A.G.A VS	// 0 //	AOR20220001513C202400658

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182	D-WA/32829/2024	STATE OF ODISHA VS HAREKRUSHNA SAHU	SANGRAM JENA, A.G.A. VS	// 0 //	AOD20220001895C202400580
183	D-WA/32833/2024	THE VICE CHANCELLOR, OUAT, BBSR VS MANORANJAN PRADHAN	AVIJIT PAL VS	// 0 //	
184	D-WA/32867/2024	STATE OF ODISHA VS NIROJ MEHER	SASWAT DAS, A.G.A. VS	// 0 //	AOD20220001895C202400581
185	D-WA/32871/2024	STATE OF ODISHA VS GYANENJAYA SINGH	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202400026
186	D-WA/32887/2024	STATE OF ODISHA VS ASHA TOPPO	SANGRAM JENA, A.G.A. VS	// 0 //	AOR20220001513C202400660
187	D-WA/32900/2024	STATE OF ODISHA VS HRUDANANDA PAHULEI	SANGRAM JENA,A.G.A VS	// 0 //	AOD20220001895C202400582
188	D-WA/32910/2024	STATE OF ODISHA VS JAYANTI MOHANTY	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //	AOR20220001513C202400661
189	D-WA/32922/2024	STATE OF ODISHA VS BHARAT CHANDRA BISWAL	SANGRAM JENA,A.G.A VS	// 0 //	AOD20220001895C202400583
190	D-WA/32923/2024	STATE OF ODISHA VS AMULYA KUMAR RANA	SAROJA KANTA SAMAL,A.G.A VS	// 0 //	AOR20220001513C202400659
191	D-WA/32924/2024	STATE OF ODISHA VS LUDGARD DUNG DUNG	SANGRAM JENA,A.G.A VS	// 0 //	LOD20240000172C202400027
192	D-WA/32951/2024	STATE OF ODISHA VS ABHAYA KUMAR SAHU	SANGRAM JENA, A.G.A. VS	// 0 //	LOD20240000172C202400028
193	D-WA/32969/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//	AOD20220001895C202400584

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194	D-WA/32971/2024	VS RAMESH CHANDRA MOHANTY STATE OF ODISHA	VS SANGRAM JENA, A.G.A.	() // //	LOD20240000172C202400029
195	D-WA/33049/2024	VS DHANANJAYA PRADHAN RATNAKAR GIRI	VS MANOJ KUMAR PATI	() // //	
196	D-WP(C)/32819/2024 WP(C)/18299/2024	VS SMITARANI MOHANTY STATE OF ODISHA	VS SAMIR KUMAR MISHRA	() // //	
197	D-WP(C)/32820/2024	VS ISMAEL MUNDA STATE OF ODISHA	VS JASHOBANTA DASH	() // //	
198	D-WP(C)/32822/2024	VS DILIP KUMAR SAHOO STATE OF ODISHA	VS BANSHIDHAR SATAPATHY	() // //	
199	D-WP(C)/32823/2024	VS INDRAMANI DAS STATE OF ODISHA	VS BANSHIDHAR SATAPATHY	() // //	
200	D-WP(C)/32824/2024	VS MANGULU BEHERA STATE OF ODISHA	VS ASHOK KUMAR DAS	() // //	
201	D-WP(C)/32825/2024	VS ADDITIONAL COMMISSIONER OF SURVEY , SETTLEMENT AND CONSOLIDATION BERHAMPUR , GANJAM DHANAMANI MEHER	VS JAGABANDHU SAHU	() // //	
202	D-WP(C)/32827/2024	VS STATE OF ODISHA BB CHHATOI SCHOOL OF NURSING NABARANGPURAMIT PATTNAIK	VS VS	() // //	AOD20220004423C202400003
203	D-WP(C)/32831/2024	VS STATE OF ODISHA TWINKLE PARIDA	VS BIPIN KUMAR NAYAK	() // //	
204	D-WP(C)/32834/2024	VS STATE OF ODISHA GITA @ NEETA SWAIN	VS SUBAS CHANDRA DAS	() // //	

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205	D-WP(C)/32835/2024	STATE OF ODISHA PRAKASH CHADRA DAKUA VS	BIRANCHI NARAYAN MAHAPATRA VS	// // 0	AOR20220003569C202400034
206	D-WP(C)/32836/2024	STATE OF ODISHA SRI JENAMANI BADHAI VS	SISIR DAS VS	// // 0	
207	D-WP(C)/32837/2024	MAHANADI COAL FIELF LTD., SAMBALPUR SHASIKANTA SAHU VS	SHARMISTHA SAMAL VS	// // 0	
208	D-WP(C)/32838/2024	STATE OF ODISHA DANDADHAR SAHU VS	SHARMISTHA SAMAL VS	// // 0	
209	D-WP(C)/32839/2024	STATE OF ODISHA HRUSIKESH PADHY VS	SHARMISTHA SAMAL VS	// // 0	
210	D-WP(C)/32841/2024	STATE OF ODISHA HIMANSU SEKHAR MOHANTA VS	SHARMISTHA SAMAL VS	// // 0	
211	D-WP(C)/32843/2024	STATE OF ODISHA NIRANJAN ACHARYA VS	SHARMISTHA SAMAL VS	// // 0	
212	D-WP(C)/32845/2024	STATE OF ORISSA SATYANARAYAN COLLEGE OF NURSINGH, MALKANGIRI VS	ANUSHA KUMAR MISHRA VS	// // 0	
213	D-WP(C)/32846/2024	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0	
214	D-WP(C)/32847/2024	STATE OF ODISHA SATYAJYOTI PRAHARAJ @ BUBULU VS	AMIT PRASAD BOSE VS	// // 0	
215	D-WP(C)/32848/2024	MAHESWETA SARANGI @ PINKY PUSPA MANJARI DEI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // 0 //	

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216	D-WP(C)/32849/2024	ANANTA MEMORIAL COLLEGE OF NURSHING, MALKANGIRI	KRUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
217	D-WP(C)/32850/2024	HEMANTA KUMAR SAHU	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
218	D-WP(C)/32851/2024	SATYANARAYAN COLLEGE OF NURSING, SEMILIGURU	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
219	D-WP(C)/32852/2024	RABINDRA KUMAR BHATTA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
220	D-WP(C)/32853/2024	CRYOGENEX COLLEGE OF NURSING, MALKANGIRI	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
221	D-WP(C)/32854/2024	SURENDRA NATH DAKUA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
222	D-WP(C)/32855/2024	DUNNA BALARAM	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
223	D-WP(C)/32856/2024	SAHAYOGA COLLEGE OF NURSING, MALKANGIRI	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
224	D-WP(C)/32857/2024	PRAMOD CHANDRA SWAIN	DAYANIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
225	D-WP(C)/32858/2024	AJAYA KUMAR JENA	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
226	D-WP(C)/32859/2024	JALADHAR KHILLAR	DEBASIS ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
227	D-WP(C)/32863/2024	NIRANJAN SAHOO	PRAMOD KUMAR NAYAK	//	

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		VS	VS	()	
228	D-WP(C)/32866/2024	CUTTACK CENTRAL CO-OPERATIVE BANK LTD , CUTTACK NIRANJAN DAS	SISIRA PANIGRAHI	//	
		VS	VS	()	
229	D-WP(C)/32868/2024	STATE OF ODISHA FAKIR MOHAN BISWAL	RANJIT MOHANTY	//	
		VS	VS	()	
230	D-WP(C)/32869/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	()	
231	D-WP(C)/32870/2024	R.T.O.ANGUL DHIRA BEJ	DURGESH NARAYAN RATH	//	
		VS	VS	()	
232	D-WP(C)/32872/2024	STATE OF ODISHA DIPTI PRAVA NAYAK	MANAS PATI	//	AOR20220001535C202400036
		VS	VS	()	
233	D-WP(C)/32874/2024	STATE OF ODISHA PHILLIPS KUMAR SAMANTARAY	KALPATARU KHUNTIA	//	
		VS	VS	()	
234	D-WP(C)/32875/2024	STATE OF ODISHA SK. SALAM	PRAFULLA CHANDRA DAS	//	
		VS	VS	()	
235	D-WP(C)/32877/2024	STATE OF ODISHA THE CONSTRUCTION WORKERS UNITED UNION, KONA	MANORANJAN PADHY	//	
		VS	VS	()	
236	D-WP(C)/32878/2024	STATE OF ODISHA BAISHNAVA MAHAKUL	ASWINI KUMAR DASH	//	
		VS	VS	()	
237	D-WP(C)/32880/2024	A.O., REGIONAL MANAGER OF UTKAL GRAMEEN BANK, SAMBALPUR SUNIL KUMAR MISHRA	MANAS PATI	//	AOR20220001535C202400037
		VS	VS	()	
238	D-WP(C)/32881/2024	JUDGE FAMILY COURT KAMACHARAO KUMBRIKA	JAGADIP SAHOO	//	
		VS	VS	()	

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239	D-WP(C)/32882/2024	STATE OF ODISHA DINABANDHU PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0	
240	D-WP(C)/32883/2024	STATE OF ODISHA JAYANTI MOHANTY VS	PRAKASH KUMAR MISHRA VS	// // 0	
241	D-WP(C)/32884/2024	STATE OF ODISHA SURESH CHANDRA KUMBHAR VS	KRISHNA CHANDRA SAHU VS	// // 0	
242	D-WP(C)/32885/2024	STATE OF ODISHA KALIDAS PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // 0	
243	D-WP(C)/32891/2024	STATE OF ODISHA JAYASHREE SINGHDEO VS	BIBHU PRASAD DAS VS	// // 0	
244	D-WP(C)/32892/2024	STATE OF ODISHA OCM MOVERS PVT. LTD , BBSR VS	ARUNA KUMAR NAYAK VS	// // 0	
245	D-WP(C)/32894/2024	INDUSLND BANK LTD , BBSR GANESH CHANDRA SAHU VS	SATYABRATA SENAPATI VS	// // 0	
246	D-WP(C)/32895/2024	STATE OF ODISHA GANGADHAR JENA VS	SITANSU MOHAN SINGH VS	// // 0	
247	D-WP(C)/32896/2024	STATE OF ODISHA GANGADHAR JENA VS	SITANSU MOHAN SINGH VS	// // 0	
248	D-WP(C)/32898/2024	STATE OF ORISSA GANGADHAR JENA VS	SITANSU MOHAN SINGH VS	// // 0	
249	D-WP(C)/32899/2024	STATE OF ODISHA GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // 0 //	

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250	D-WP(C)/32901/2024	BASUDEB BERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
251	D-WP(C)/32902/2024	GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
252	D-WP(C)/32903/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
253	D-WP(C)/32905/2024	GANGADHAR JENA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
254	D-WP(C)/32907/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
255	D-WP(C)/32908/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
256	D-WP(C)/32909/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
257	D-WP(C)/32911/2024	SAROJ KUMAR PATI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
258	D-WP(C)/32912/2024	BAGBAT GOSAIN BIJE NIJGRUHAL , KENDRAPARA VS COMMERCE OF ENDOWMENTS	AMBIKA PRASAD RAY VS	// 0 //	
259	D-WP(C)/32913/2024	GANGADHAR JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
260	D-WP(C)/32915/2024	MURALIDHAR BARIK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
261	D-WP(C)/32916/2024	GANGADHAR JENA	SITANSU MOHAN SINGH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/32917/2024	M/S BIZZARE ISPAT(P) LTD .	KARTIK KURMY	//	
		VS	VS	0	
		COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , CUTTACK		//	
263	D-WP(C)/32918/2024	RABINDRA NATH ROUTRAY	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/32921/2024	JAHANGIR SHA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/32925/2024	DR.SWASTIK DAS	UMESH CHANDRA BEHURA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/32927/2024	MANOJ KUMAR ROUTRAY	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/32929/2024	BABULA KUMAR BEHERA	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		THE CHAIRMAN, UTKAL GRAMEEN BANK, BOLANGIR		//	
268	D-WP(C)/32930/2024	GANESH CHANDRA JENA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/32931/2024	PAWAN KUMAR AGRAWAL	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/32932/2024	KESHAB MAJHI	JAGABANDHU SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/32933/2024	PRABHAT KUMAR ROUTRAY	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
272	D-WP(C)/32935/2024	MANOJ KUMAR MALLICK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/32937/2024	STATE OF ODISHA BASANTA KUMAR PANDA VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
274	D-WP(C)/32938/2024	STATE OF ODISHA SATYANARAYAN MISHRA VS	PRAVASH CHANDRA JENA VS	// // 0	
275	D-WP(C)/32945/2024	STATE OF ODISHA PITAMBAR NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
276	D-WP(C)/32946/2024	STATE OF ORISSA LAMBODAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
277	D-WP(C)/32947/2024	STATE OF ODISHA MANOJ KUMAR PATI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
278	D-WP(C)/32948/2024	STATE OF ORISSA SASHIKANTA PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
279	D-WP(C)/32949/2024	STATE OF ODISHA MD MOJIBUR RAHEMAN VS	SUSANT KUMAR PRADHAN VS	// // 0	AOR20220001225C202400007
280	D-WP(C)/32950/2024	STATE OF ODISHA RABINARAYAN SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
281	D-WP(C)/32952/2024	STATE OF ODISHA AMITARANI BEHERA VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
282	D-WP(C)/32953/2024	STATE OF ODISHA SASANKA SEKHAR SAMANTARAY VS	SUKANTA KUMAR PATEL VS	// // 0	
283	D-WP(C)/32955/2024	COMMITTEE OF MANAGEMENT OF THE ODISHA CO-OPERATIVE MARKETING FEDERATION LTD . JITAMBAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/32956/2024	AFZAL BAIG VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
285	D-WP(C)/32957/2024	EKADASI NAIK VS REGISTRAR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //	
286	D-WP(C)/32959/2024	RAMESH CHANDRA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
287	D-WP(C)/32960/2024	JUDHISTHIRA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
288	D-WP(C)/32963/2024	AMULYA KUMAR BEHERA VS REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //	
289	D-WP(C)/32965/2024	BIJAY BADAİK VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //	
290	D-WP(C)/32966/2024	ISWAR MEHER @ KANHAI MEHER VS SANJUKTA @ SEEMA MEHER	JYOTIRMAYA SAHOO VS	// 0 //	
291	D-WP(C)/32967/2024	PRIYABRATA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
292	D-WP(C)/32968/2024	MUNA MANDALA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
293	D-WP(C)/32970/2024	SOMANATH ROUT VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //	
294	D-WP(C)/32972/2024	DIPALI BEHERA VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //	
295	D-WP(C)/32974/2024	JASHODA NAIK	KOUSIK ANANDA GURU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
296	D-WP(C)/32975/2024	SUKADEV DAS	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/32976/2024	JEEBANJYOTI MISHRA	SUJATA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/32977/2024	PRAMOD KUMAR JAYSINGH	GYANESWAR SATPATHY	//	
		VS	VS	0	
		B.D.A.BBSR		//	
299	D-WP(C)/32978/2024	GITANJALI ROUT	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/32979/2024	MADAN NAIK	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/32980/2024	SURENDRA BARIK	GOUTAM KUMAR ROUSTRAY	//	
		VS	VS	0	
		CHIEF DISTRICT MEDICAL OFFICER, BOUDH		//	
302	D-WP(C)/32981/2024	LAXMINARAYAN SAHU	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/32982/2024	BINATI DAS	PABITRA MOHAN PALATASINGH	//	
		VS	VS	0	
		THE JOINT COMMISSIONER CONSOLIDATION AND SETTLEMENT , CUTTACK		//	
304	D-WP(C)/32983/2024	SANTOSH KUMAR PATRA	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/32985/2024	SURENDRA BARIK	GOUTAM KUMAR ROUSTRAY	//	
		VS	VS	0	
		CHIEF DISTRICT MEDICAL OFFICER, NUAPADA		//	
306	D-WP(C)/32987/2024	MANMATH KUMAR KARAN	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/32989/2024	STATE OF ODISHA RABINDRA KUMAR MISHRA VS	PREMANANDA MOHANTY VS	// // 0	
308	D-WP(C)/32990/2024	STATE OF ODISHA BHAGABAN BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
309	D-WP(C)/32991/2024	STATE OF ODISHA ANANDA KUMAR SAHOO VS	PREMANANDA MOHANTY VS	// // 0	
310	D-WP(C)/32992/2024	STATE OF ODISHA BASANTA KUMAR JENA VS	PREMANANDA MOHANTY VS	// // 0	
311	D-WP(C)/32993/2024	STATE OF ODISHA SUNITA MAJHI VS PRABHASINI KHATUA	PRASANTA KUMAR NAYAK VS	// // 0	AOD20240000333C202400003
312	D-WP(C)/32994/2024	KARTIK CHANDRA PAUL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0	
313	D-WP(C)/32996/2024	ALEKHA CHANDRA ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0	
314	D-WP(C)/32997/2024	GOBARDHAN BISHWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0	
315	D-WP(C)/32999/2024	SULOCHANA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0	
316	D-WP(C)/33000/2024	ANJAN KUMAR JENA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// // 0	
317	D-WP(C)/33001/2024	DR.P.V.MANIBABU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0	

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318	D-WP(C)/33002/2024	BIDYADHAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
319	D-WP(C)/33003/2024	BASANTA KUMAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
320	D-WP(C)/33006/2024	ANTARYAMI DORA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
321	D-WP(C)/33008/2024	PABITRA MOHAN NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
322	D-WP(C)/33009/2024	SUKANTA KUMAR MEHER VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	AGNI SIKHA RAY VS	// 0 //	
323	D-WP(C)/33010/2024	RATNAKAR MAHAKUD VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
324	D-WP(C)/33011/2024	JITENDRA NATH MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
325	D-WP(C)/33012/2024	BHARATI PATRA VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, GANJAM	MANOJ KUMAR MOHANTY VS	// 0 //	
326	D-WP(C)/33013/2024	GOPINATH LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
327	D-WP(C)/33015/2024	RASHMI RANJITA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //	
328	D-WP(C)/33016/2024	EESHWAR CHANDRA TRIPATHY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// 0 //	
329	D-WP(C)/33017/2024	AJAYA KUMAR KHATEI	BANSHIDHAR SATAPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/33018/2024	BATAKRUSHNA MUDULI	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/33019/2024	RAJANI KANTA SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
332	D-WP(C)/33021/2024	JANANI JAL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/33022/2024	SHYAMA SUNDRA BEHERA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
334	D-WP(C)/33023/2024	M/S.MATARANI TRANSPORTS, SUNDERGARH	PRAFULLA KUMAR RATH	//	
		VS	VS	0	
		M.C.L., SAMBALPUR		//	
335	D-WP(C)/33026/2024	PRAMODINI SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
336	D-WP(C)/33027/2024	GURUDEV SINGH	BHARAT KUMAR MISHRA	//	
		VS	VS	0	
		ADDL. TAHASILDAR, ROURKELA, SUNDERGARH		//	
337	D-WP(C)/33029/2024	DEEPAK KUMAR GHOSH	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/33030/2024	M/S FERRO ALLOYS CORPORATION LTD	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/33032/2024	BAISALINI NAYAK	JITENDRA SAMANTARA Y	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/33034/2024	KRUPA SINDHU GAHAN	SK. ZAFARULLA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/33035/2024	STATE OF ODISHA BASANTI NAYAK VS	DURGESH NARAYAN RATH VS	// // 0	
342	D-WP(C)/33036/2024	STATE OF ODISHA RATIKANTA BEHERA VS	DURGESH NARAYAN RATH VS	// // 0	
343	D-WP(C)/33037/2024	STATE OF ODISHA SUJATA RANI BHUYAN @ NAYAK VS	DURGESH NARAYAN RATH VS	// // 0	
344	D-WP(C)/33038/2024	STATE OF ODISHA AKSHAYA KUMAR DAS VS	DURGESH NARAYAN RATH VS	// // 0	
345	D-WP(C)/33040/2024	STATE OF ODISHA MANAGOBINDA BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0	
346	D-WP(C)/33041/2024	STATE OF ODISHA RAMAKANTA SAHOO VS	DURGESH NARAYAN RATH VS	// // 0	
347	D-WP(C)/33043/2024	STATE OF ODISHA SAROJINI BHOI VS	MANMAYA KUMAR DASH VS	// // 0	
348	D-WP(C)/33044/2024	STATE OF ODISHA BRAJA KISHORE ROURAY VS	LAXMIKANTA MOHANTY VS	// // 0	
349	D-WP(C)/33045/2024	STATE OF ODISHA MRUTYUNJAYA PANDA VS	NIRANJAN LENKA VS	// // 0	
350	D-WP(C)/33046/2024	STATE OF ODISHA HARSH KUMAR PRIMUS LAKRA VS	BHARAT KUMAR MISHRA VS	// // 0	
351	D-WP(C)/33047/2024	STATE OF ODISHA BADRI NARAYAN RATHI VS STATE OF ODISHA	SUVALAXMI DEVI VS	// // 0 //	

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352	D-WP(C)/33048/2024	SURENDRA BARIK VS CHIEF DISTRICT MEDICAL OFFICER, KANDHAMAL	GOUTAM KUMAR ROUTRAY VS	// ()	
353	D-WP(C)/33050/2024	SURENDRA BARIK VS CHIEF DISTRICT MEDICAL OFFICER, SAMBALPUR	GOUTAM KUMAR ROUTRAY VS	// ()	
354	D-WP(C)/33051/2024	BIDYA COLLEGE OF MEDICAL AND HOSPITAL TRAINING FOR NURSES, JAJPUR VS STATE OF ODISHA	ANXIMFORNIA MOHANTING VS	// ()	
355	D-WP(C)/33053/2024	SURENDRA BARIK VS CHIEF DISTRICT MEDICAL OFFICER, CUTTACK	GOUTAM KUMAR ROUTRAY VS	// ()	
356	D-WP(C)/33055/2024	TARANISEN PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// ()	
357	D-WP(C)/33056/2024	SURENDRA BARIK VS C.D.M.O. , ANGUL	GOUTAM KUMAR ROUTRAY VS	// ()	
358	D-WP(C)/33057/2024	GOURANGA CHARAN SENAPATI VS BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR	GYANESWAR SATPATHY VS	// ()	
359	D-WP(C)/33058/2024	DAYANIDHI PALEI VS NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR	MADAN MOHAN DAS VS	// ()	
360	D-WP(C)/33059/2024	SAPANA KUMARI VS REGIONAL MANAGER, TATA AIG GENERAL INSURANCE COMPANY, BBSR	BINOD KUMAR HATI VS	// ()	
361	D-WP(C)/33061/2024	PRAKASH CHANDRA MOHAPATRA VS B.D.A.BBSR	GYANESWAR SATPATHY VS	// ()	
362	D-ABLAPL/22935/2024	ANIL KUMAR KAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BALIKUDA /220 /2024 ()	
363	D-ABLAPL/22940/2024	DIGAMBAR MALIK	PRAMOD KUMAR ROUT	NISCHINTAKOILI /174 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/22948/2024	BABU @ BINOD BARIK @ HARIJAN	ARIJEET MISHRA	JEYPORE SADAR /84 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/22949/2024	RAJENDRA JENA	ARIJEET MISHRA	KOREI /307 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/22952/2024	SANGRAM RAUT @ ROUT	ARIJEET MISHRA	RAMACHANDRAPUR /149 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/22954/2024	BIDYADHAR SAHOO	BISWARANJAN DALAI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/22960/2024	BIVEK SAHU @ VIBEK BEHERA	SARAT KUMAR JENA	BARGARH /415 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/22961/2024	BINOD NAIK	SARAT KUMAR JENA	JAGDALPUR /68 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/22964/2024	TULASI MEHER	SARAT KUMAR JENA	barpalli /225 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/22971/2024	AMBHI NAYAK @ AMBI	SANJIT MISHRA	BASELI SAHI PS /63 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/22972/2024	SIBA @ KANHA MALLICK	SANJIT MISHRA	BALIAPANDA /158 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/22973/2024	GUDU @ RUDRA PRASADA ROUT	SANJIT MISHRA	PURI TOWN /289 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/22976/2024	PARAMESWAR SETHI	RAMAKANTA PANDA	BALASORE SADAR /300 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/22979/2024	STATE OF ODISHA SURESH NAYAK @ SURESH CHANDRA NAYAK VS	DEEPAK KU SAHOO VS	// NIKIRAI /195 /2024 ()	
376	D-ABLAPL/22982/2024	STATE OF ODISHA SIBA CHARAN PANDA VS	PRAVAT KUMAR MOHANTY VS	// MAHILA P.S. BUXIBAZAR /70 /2024 ()	
377	D-ABLAPL/22984/2024	STATE OF ODISHA KUNA @ ALOK CHANDRA JENA VS	PRAMOD KUMAR JENA VS	// / /0 ()	
378	D-ABLAPL/22990/2024	STATE OF ODISHA RANJEET LENKA VS	BIKRAM CHANDRA GHADAI VS	// BRAHMAGIRI /72 /2021 ()	
379	D-ABLAPL/22995/2024	STATE OF ODISHA SUKANTA KUMAR BHOI VS	PRAFULLA KUMAR RATH VS	// KONARK /91 /2024 ()	
380	D-ABLAPL/22999/2024	STATE OF ODISHA SANJAY KUMAR NAYAK VS	MANAS RANJAN DHAL VS	// KUDANAGARI /320 /2023 ()	
381	D-ABLAPL/23003/2024	STATE OF ODISHA SIBASANKAR SAHU VS	SANTOSH KUMAR MAHANTY VS	// JAGANNATHA PRASAD /85 /2024 ()	
382	D-ABLAPL/23005/2024	STATE OF ODISHA JAHANGIR KHAN VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /671 /2024 ()	
383	D-ABLAPL/23008/2024	STATE OF ODISHA SANJAY KUMAR BEHERA VS	SUVALAXMI DEVI VS	// DELANGA /280 /2024 ()	
384	D-ABLAPL/23009/2024	STATE OF ODISHA DILIP RAY VS	LAXMINARAYAN PATEL VS	// KHETRARAJPUR /142 /2024 ()	
385	D-ABLAPL/23014/2024	STATE OF ODISHA BHAGIRATHI MALLIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// / /0 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/23019/2024	RONIT KUMAR DEEP VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	ATTABIRA /244 /2024 () //	
387	D-ABLAPL/23021/2024	LOKANATH MEHER VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DABUGAM /142 /2024 () //	
388	D-ABLAPL/23022/2024	ADITYA JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MALGODOWN /59 /2024 () //	
389	D-ABLAPL/23026/2024	ANJALI JAISWAL @ SIKU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MALGODOWN /59 /2024 () //	
390	D-ABLAPL/23029/2024	DHRUBA CHARAN DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /230 /2024 () //	
391	D-ABLAPL/23030/2024	GYANENDU NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /412 /2023 () //	AOD2024000001C202400230
392	D-ABLAPL/23033/2024	SHANKAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /437 /2023 () //	
393	D-ABLAPL/23038/2024	ASHOK KUMAR PATTANAIAK VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR DASH VS	BALASORE VIGILANCE /55 /2013 () //	
394	D-ABLAPL/23040/2024	JAJATI TRIPATHY VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	//0 () //	
395	D-ABLAPL/23043/2024	KALIA @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //	
396	D-ABLAPL/23044/2024	ASHOK SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //	
397	D-ABLAPL/23046/2024	BIPINI SAHOO	PRADIPTA BEURA	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :31/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/23050/2024	GHANA KHATEI	BRAHMANANDA TRIPATHY	AIR FIELD P.S. /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/23051/2024	GYANARANJAN PARIJA @ DILIP KU. PARIJA @ JILUASHIS CHANDRA RATH		NAUGAON /191 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/23053/2024	KANHU CHARAN SAHOO	SANTOSH KUMAR ROUT	CUTTACK SADAR /382 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/23055/2024	JAGABANDHU JATA	SATYABRATA DASH	JENAPUR /258 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/23057/2024	GUDU BEHERA	IPSIT AUROBINDO ACHARYA	GURUDIJHATIA /138 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/23058/2024	RUPESH PATTANAIK @ RUPESH KUMAR PATTNAIKDIBYAJYOTI SAHOO		RENGALI /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/23061/2024	SULOCHANA BEHERA	DR. SUJATA DASH	AIR FIELD P.S. /218 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/23062/2024	JAGAJIBAN DASH	BHABANI SANKAR TRIPATHY (1)	JHARSUGUDA /472 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/23065/2024	SHYAM SUNDAR DASH	LAXMI NARAYAN RAYATSINGH	CHANDABALI /92 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/23066/2024	DEBENDRA NIRIKI	MANORANJAN MUDULI	SEMILLIGUDA /42 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/23069/2024	JAGA @ JAGANNATH SWAIN	RABI NARAYAN BEHERA	TIRTOL /321 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :31/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/23076/2024	STATE OF ODISHA MANJULA SABAR @ MANJULA KUMARI SABAR VS	RAJJEET ROY VS	// GUNUPUR /92 /2015 ()	
410	D-ABLAPL/23078/2024	STATE OF ODISHA RAHUL ROUTRAY VS	RAKESH RANJAN DASH VS	// //0 ()	
411	D-ABLAPL/23082/2024	STATE OF ODISHA SUSANTA KUMAR MAHARANA VS	PARTHA SARATHI DAS VS	// INFOVALLY UPD BHUBANESWAR /201 /2024 ()	AOD20240000364C202400015
412	D-ABLAPL/23084/2024	STATE OF ODISHA BIKASH THAPA VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH RURAL /111 /2024 ()	AOD20240000391C202400023
413	D-ABLAPL/23092/2024	STATE OF ODISHA DIBAKAR BARIK VS	SK. ZAFARULLA VS	// SORO /563 /2024 ()	
414	D-ABLAPL/23094/2024	STATE OF ODISHA PABAN KUMAR SAHU VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /400 /2024 ()	AOD20240000364C202400016
415	D-CONTC(CPC)/46/2019 CONTC(CPC)/46/2019	STATE OF ODISHA PABITRA MOHAN MOHAPATRA VS BIKASH CHANDRA DAS, OVS, CDVO, DHENKANAL	M/S BISWABIHARI MOHANTY VS	// // ()	

ORISSA HIGH COURT

MISC CASES FILED on :31/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/1215/2019 WPC(OA)/1215/2019	ATULYA DASH MP	PRASANTA KUMAR JOSHI	19/2024
2	D-SAO/33028/2024 SAO/ /	M/S. SWASTIK BUILDER AND DEVELOPERS MP	SPREKANTANANDA BHUYANCK	25/2024
3	D-SAO/33028/2024 SAO/ /	M/S. SWASTIK BUILDER AND DEVELOPERS MP	SPREKANTANANDA BHUYANCK	26/2024
4	D-CRLLP/44/2023 CRLLP/44/2023	BIJAY KUMAR MOHAPATRA MP	MANOJ KUMAR MOHANTY (2)	31/2024
5	D-CRLLP/23016/2024 CRLLP/ /	JHUNUBALA BEHERA MP	AMITAV TRIPATHY	32/2024
6	D-CRLMA/22936/2024 CRLMA/ /	RAMAKANTA PATTANAIK MP	SARADA PRASAD DASH	44/2024
7	D-TRPCRL/23102/2024 TRPCRL/ /	SONY @ GAYATRI BEURIK MP	RABINDRA NATH PANDA	60/2024
8	D-JCRLA/25/2018 JCRLA/25/2018	SONU MUNDA and ANOTHER MP	M/S.SURATANAYA MISHRA, M/S.RAJIV KU. MAHANTA, S.K.DWIVED	127/2024
9	D-JCRLA/10/2020 JCRLA/10/2020	JITU NAIK MP	ADV.	128/2024
10	D-TRP(C)/32840/2024 TRP(C)/ /	DEBAJANI ARKA MP	ARUNA KUMAR NAYAK	215/2024
11	D-TRP(C)/32864/2024 TRP(C)/ /	CHANDANA SWAIN@MAMA MP	RAMESH CHANDRA SWAIN	216/2024
12	D-TRP(C)/33062/2024 TRP(C)/ /	GOURAB KUMAR MAHAPATRA MP	RABI NARAYAN MOHANTY	217/2024
13	D-TRP(C)/33063/2024 TRP(C)/ /	SONY @ GAYATRI BEURIK MP	RABINDRA NATH PANDA	218/2024
14	D-RVWPET/32665/2024 RVWPET/ /	BHUBANESWAR SITAL SASTHI COMMITTEE MP	EMIR KUMAR MISHRA, SR.ADV.	256/2024
15	D-RVWPET/32665/2024 RVWPET/ /	BHUBANESWAR SITAL SASTHI COMMITTEE MP	EMIR KUMAR MISHRA, SR.ADV.	257/2024
16	D-RVWPET/32665/2024 RVWPET/ /	BHUBANESWAR SITAL SASTHI COMMITTEE MP	EMIR KUMAR MISHRA, SR.ADV.	258/2024
17	D-RVWPET/59/2019 RVWPET/59/2019	STATE OF ORISSA MP	SR.S.C.(S AND ME)	259/2024
18	D-LAA/29878/2024 LAA/20/2024	SPECIAL LAND ACQUISITION OFFICER, MP	SONWARYA MBHU MISHRA,A.S.C	267/2024
19	D-LAA/29880/2024 LAA/21/2024	SPECIAL LAND ACQUISITION OFFICER, MP	SONWARYA MBHU MISHRA,A.S.C	268/2024
20	D-LAA/29885/2024 LAA/22/2024	SPECIAL LAND ACQUISITION OFFICER, MP	SONWARYA MBHU MISHRA,A.S.C	269/2024
21	D-LAA/29892/2024 LAA/23/2024	SPECIAL LAND ACQUISITION OFFICER, MP	SONWARYA MBHU MISHRA,A.S.C	270/2024
22	D-CMAPL/639/2023 CMAPL/639/2023	JANAKI SAHOO MP	ADV.	305/2024
23	D-CMAPL/32988/2024 CMAPL/ /	UNION OF INDIA MP	PRABHU PRASANNA BEHERA (C.G.C)	306/2024
24	D-CMAPL/33014/2024 CMAPL/ /	JASODA BEHERA MP	ADV.	307/2024
25	D-MATA/373/2023 MATA/373/2023	SAHASRANSHU PUROHIT @ SAHASTAN MP	ANJAN KUMAR BISWAL	328/2024
26	D-MATA/32865/2024	JAGATJEET DESH	PRADEEP KUMAR DAS	

27	MATA/ / D-MATA/30599/2024	MP LAXMIPRIYA MOHANTY@SAMANTA	CHITTA RANJAN PATNAIK	329/2024
28	MATA/ / D-MATA/28672/2024	MP KALIKA PARIDA	BIJAY KUMAR BEHERA	330/2024
29	MATA/ / D-MATA/32986/2024	MP LIPIKA MIOHANTY	SWARUP KUMAR PATNAIK	331/2024
30	MATA/ / D-MATA/32986/2024	MP LIPIKA MIOHANTY	SWARUP KUMAR PATNAIK	332/2024
31	MATA/ / D-MATA/32986/2024	MP LIPIKA MIOHANTY	SWARUP KUMAR PATNAIK	333/2024
32	MATA/ / D-RPFAM/32876/2024	MP DEEPAK SAHU	SANTOSH KUMAR DASH	334/2024
33	RPFAM/ / D-MATA/32995/2024	MP SURYAMANI ROUT	MIHIR KANTA RATH	335/2024
34	MATA/ / D-RPFAM/32998/2024	MP RANJAN DAS	HRUDANANDA MOHAPATRA	335/2024
35	RPFAM/ / D-RPFAM/32998/2024	MP RANJAN DAS	HRUDANANDA MOHAPATRA	336/2024
36	RPFAM/ / D-CONTC/20649/2024	MP SITARAM AGRAWAL		337/2024
37	CONTC/4225/2024 D-FAO/30984/2024	MP D.M., ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	389/2024
38	FAO/ / D-FAO/1036/2019	MP M.C. OF BISHNU SABITRI GIRLS HIGH SCHOOL	HOORIMAYA GUPTA	625/2024
39	FAO/1036/2019 D-FAO/280/2021	MP JAGABANDHU MOHANTA		626/2024
40	FAO/280/2021 D-FAO/32889/2024	MP MANAGER LEGAL,M/S CHOLAMANDALAM	MIDAS GENERAL INSURANCE CO.LTD.	627/2024
41	FAO/ / D-FAO/32940/2024	MP KESHRI PANDA	SUVEN KUMAR PANI	628/2024
42	FAO/ / D-CRLREV/23035/2024	MP ANUP KUMAR MISHRA	SOUMENDRA PATTANAIAK	629/2024
43	CRLREV/ / D-CRLREV/23056/2024	MP SUDHANSHU SEKHAR NAYAK	MANAS KUMAR CHAND	641/2024
44	CRLREV/ / D-CMP/30683/2024	MP BISWARANJITA SAHOO	GYANALOKA MOHANTY	642/2024
45	CMP/778/2024 D-RSA/380/2012	MP LATIKA DEI	M/S.AMIT PR.BOSE	875/2024
46	RSA/380/2012 D-CMP/767/2023	MP STATE BANK OF INDIA, MUMBAI	AKHAYA KUMAR MISRA	876/2024
47	CMP/767/2023 D-RSA/380/2012	MP LATIKA DEI	M/S.AMIT PR.BOSE	876/2024
48	RSA/380/2012 D-CMP/32942/2024	MP KARUNAKAR GIRI	NIRANJAN LENKA	877/2024
49	CMP/ / D-RSA/380/2012	MP LATIKA DEI	M/S.AMIT PR.BOSE	877/2024
50	RSA/380/2012 D-CMP/33004/2024	MP KIRTAN BEHARI SAHU	DAMODAR PATRA	878/2024
51	CMP/ / D-RSA/32984/2024	MP SANJAY KUMAR PRADHAN	RAMESH AGARWAL	878/2024
52	RSA/ / D-CMP/33020/2024	MP MUNJULATA KHUNTIA	DEBAKANTA MOHANTY	879/2024
53	CMP/ / D-CMP/33024/2024	MP MANJULATA KHUNTIA	DEBAKANTA MOHANTY	879/2024
54	CMP/ / D-RSA/32984/2024	MP SANJAY KUMAR PRADHAN	RAMESH AGARWAL	880/2024
55	RSA/ / D-RSA/33052/2024	MP JOGESWAR KATHAR	PRATAP CHANDRA MISHRA	880/2024
56	RSA/ / D-CMP/33031/2024	MP SATYABRATA DHIR	DEBAKANTA MOHANTY	881/2024
57	CMP/ / D-CMP/33031/2024	MP SATYABRATA DHIR	DEBAKANTA MOHANTY	881/2024
	CMP/ /	MP		882/2024

58	D-CMP/33031/2024 CMP/ /	SATYABRATA DHIR MP	DEBAKANTA MOHANTY	883/2024
59	D-BLAPL/20267/2024 BLAPL/6931/2024	NISHIKANT DEHURY MP		948/2024
60	D-BLAPL/6553/2024 BLAPL/2619/2024	AMIT KUMAR MAHAKUD @ KANHU MP	AMULYA RATNA PANDA	949/2024
61	D-BLAPL/22969/2024 BLAPL/ /	HEMANTA JENA @ LITU MP	AJAYA KUMAR ROUT	950/2024
62	D-BLAPL/18224/2024 BLAPL/6262/2024	TUSAR KUMAR DEV @ SANU MP		951/2024
63	D-BLAPL/12078/2023 BLAPL/12078/2023	TAPAS DEBASIS BISWAL MP	M/S SUSANTA KUMAR BARAL,P.K.SAHOO,J.SAHOO,RAJIB LOCHAN I	952/2024
64	D-BLAPL/12135/2024 BLAPL/4567/2024	RAJENDRA NAHAK@BABU MP	SARAT KUMAR JENA	953/2024
65	D-BLAPL/23097/2024 BLAPL/ /	SANTOSH KUMAR RATH MP	AMLAN SHAKTI PAUL	954/2024
66	D-ABLAPL/7639/2021 ABLAPL/7639/2021	UMESH CHANDRA BINDHANI MP		1459/2024
67	D-ABLAPL/7965/2019 ABLAPL/7965/2019	MOHINI ROUT MP	BIPIN KUMAR NAYAK	1460/2024
68	D-ABLAPL/18152/2019 ABLAPL/18152/2019	MANAS ROUT MP	BIPIN KUMAR NAYAK	1461/2024
69	D-ABLAPL/15951/2024 ABLAPL/6176/2024	JUGESTHI SAHU MP		1462/2024
70	D-ABLAPL/18538/2024 ABLAPL/6566/2024	RATIKANTA PARIKSHA MP	AMIT PRASAD BOSE	1463/2024
71	D-ABLAPL/5820/2023 ABLAPL/5820/2023	THANA SUNDARA SETH MP	SWARAJ PATEL	1464/2024
72	D-ABLAPL/5538/2024 ABLAPL/2181/2024	BALARAM GOUDA MP		1465/2024
73	D-ABLAPL/14946/2024 ABLAPL/5193/2024	CHAKRADHAR DAS MP		1466/2024
74	D-ABLAPL/14945/2024 ABLAPL/5188/2024	RAKESH KUMAR DAS MP		1467/2024
75	D-ABLAPL/12457/2024 ABLAPL/4516/2024	SURENDRANATH ROUT MP		1468/2024
76	D-ABLAPL/18046/2024 ABLAPL/6332/2024	DILIP SAHOO @ DILU SAHOO MP		1469/2024
77	D-ABLAPL/18245/2024 ABLAPL/6514/2024	SITAKANTA MAHAPATRA MP		1470/2024
78	D-ABLAPL/10650/2022 ABLAPL/10650/2022	PANJU KHAN MP	RAMESH KUMAR SAHU	1471/2024
79	D-ABLAPL/9405/2023 ABLAPL/9405/2023	DHARITRI SAHU @ RANJITA SAHU MP	SK. ZAFARULLA	1472/2024
80	D-MACA/31838/2024 MACA/ /	MINATI LENKA MP	KAPILA CHARAN NAYAK	1721/2024
81	D-MACA/31838/2024 MACA/ /	MINATI LENKA MP	KAPILA CHARAN NAYAK	1722/2024
82	D-MACA/32828/2024 MACA/ /	DEBENDRA NAYAK MP	PRADEEP KUMAR MISHRA	1723/2024
83	D-MACA/32830/2024 MACA/ /	PRIYANKA SAHOO MP	PRADEEP KUMAR MISHRA	1724/2024
84	D-MACA/32832/2024 MACA/ /	APARNA NAYAK MP	BISHNU BRATA SINGH	1725/2024
85	D-MACA/32832/2024 MACA/ /	APARNA NAYAK MP	BISHNU BRATA SINGH	1726/2024
86	D-MACA/32860/2024 MACA/ /	NIHARIKA MAJHI MP	BIRANCHI NARAYAN RATH	1727/2024
87	D-MACA/32860/2024 MACA/ /	NIHARIKA MAJHI MP	BIRANCHI NARAYAN RATH	1728/2024
88	D-MACA/32888/2024 MACA/ /	RABINDRA KUMAR SAHOO MP	SATYABAN SAHOO	1729/2024
89	D-MACA/32888/2024	RABINDRA KUMAR SAHOO	SATYABAN SAHOO	

	MACA/ /	MP		1730/2024
90	D-MACA/32897/2024	MANAGER (LEGAL) CHOLAMANDALAM GENERAL INSURANCE CO.LTD.		
	MACA/ /	MP		1731/2024
91	D-MACA/32893/2024	MANAGER LEGAL, TATA A.I.G., GENERAL INSURANCE CO.LTD.		
	MACA/ /	MP		1732/2024
92	D-MACA/32906/2024	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD.		
	MACA/ /	MP		1733/2024
93	D-MACA/24501/2024	M/S NEW INDIA ASSURANCE CO. LTD.	SUDEEP KUMAR SARANGI	
	MACA/582/2024	MP		1734/2024
94	D-MACA/194/2023	BRANCH MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY LTD.		
	MACA/194/2023	MP		1735/2024
95	D-MACA/33039/2024	MAMATA NAHAK	SANKET KANUNGO	
	MACA/ /	MP		1736/2024
96	D-MACA/33039/2024	MAMATA NAHAK	SANKET KANUNGO	
	MACA/ /	MP		1737/2024
97	D-CRLA/1169/2022	RAMESH CHANDRA NAYAK @ BASTI	SMRUTI RANJAN ROUT	
	CRLA/1169/2022	MP		1898/2024
98	D-CRLA/736/2021	RAMA PATRA	BIJAYA KUMAR RAGADA	
	CRLA/736/2021	MP		1899/2024
99	D-CRLA/567/2022	PHULCHAND GOND	M/S.JUGAL KISHROE ROUT, M/S.ANIRUDHA DAS	
	CRLA/567/2022	MP		1900/2024
100	D-CRLA/22991/2024	MAHESWAR BHOI	NITYANANDA MOHAPATRA	
	CRLA/ /	MP		1901/2024
101	D-CRLA/22991/2024	MAHESWAR BHOI	NITYANANDA MOHAPATRA	
	CRLA/ /	MP		1902/2024
102	D-CRLA/22996/2024	NIRANJAN DEHURY	RAMANIKANTA PATTANAİK	
	CRLA/ /	MP		1903/2024
103	D-CRLA/22996/2024	NIRANJAN DEHURY	RAMANIKANTA PATTANAİK	
	CRLA/ /	MP		1904/2024
104	D-CRLA/423/2023	TULIA@NIGAMANANDA JENA	DEVASHIS PANDA	
	CRLA/423/2023	MP		1905/2024
105	D-CRLA/20931/2024	SANKAR BHOI	PRAFULLA KUMAR KAR	
	CRLA/ /	MP		1906/2024
106	D-CRLA/14151/2024	SOUBHAGYA BEHERA	PRADEEP KUMAR DAS	
	CRLA/484/2024	MP		1907/2024
107	D-CRLA/685/2011	SANTHALAL SUNA	M/S.S.K.MUND	
	CRLA/685/2011	MP		1908/2024
108	D-CRLA/998/2023	SUDAM RAULA	ASHOK JENA	
	CRLA/998/2023	MP		1909/2024
109	D-CRLA/18758/2024	PAHALI @ PRAHALLAD PARIDA	PRAVAT KUMAR NAYAK	
	CRLA/ /	MP		1910/2024
110	D-CRLA/18758/2024	PAHALI @ PRAHALLAD PARIDA	PRAVAT KUMAR NAYAK	
	CRLA/ /	MP		1911/2024
111	D-CRLA/18758/2024	PAHALI @ PRAHALLAD PARIDA	PRAVAT KUMAR NAYAK	
	CRLA/ /	MP		1912/2024
112	D-CRLA/1659/2024	BISWANATH BARIK	BISWAJIT NAYAK	
	CRLA/49/2024	MP		1913/2024
113	D-CRLA/23080/2024	ANJALI PRADHAN	ANIMA KUMARI DEI	
	CRLA/ /	MP		1914/2024
114	D-CRLMC/22938/2024	JYOTI RANJAN KAR	SARADA PRASAD DASH	
	CRLMC/ /	MP		2003/2024
115	D-CRLMC/17406/2024	NEELAM KUMAR SWAIN	SUDEEP KUMAR SARANGI	
	CRLMC/2329/2024	MP		2004/2024
116	D-CRLMC/23002/2024	SUBASH CHANDRA DAS	PRA BHU PRASANNA BEHERA	
	CRLMC/ /	MP		2005/2024
117	D-CRLMC/21686/2024	RABISANKAR GIRI	DEBABRATA RATH	
	CRLMC/ /	MP		2006/2024
118	D-CRLMC/23020/2024	RAHUL AGARWAL	ABHISHEK DASH	
	CRLMC/ /	MP		2007/2024
119	D-CRLMC/23025/2024	BIRANCHI BEHERA@BAGA	DURGA PRASAD PRADHAN	
	CRLMC/ /	MP		2008/2024
120	D-CRLMC/23039/2024	MANAS KUMAR MOHAPATRA	LALITENDU MISHRA	
	CRLMC/ /	MP		2009/2024

121	D-CRLMC/19684/2024 CRLMC/2588/2024	NILAM @ NEELAM KUMAR SWAIN MP	SUDEEP KUMAR SARANGI	2010/2024
122	D-CRLMC/23047/2024 CRLMC/ /	GOMLIEL ANAND MP	ASHOK DAS	2011/2024
123	D-CRLMC/23073/2024 CRLMC/ /	M.BEAUTY SWEETY KOTHARI MP	LAXMI NARAYAN RAYATSINGH	2012/2024
124	D-CRLMC/23072/2024 CRLMC/ /	AJAYA KUMAR JENA MP	SANDEEP RAJ PANDA	2013/2024
125	D-CRLMC/23072/2024 CRLMC/ /	AJAYA KUMAR JENA MP	SANDEEP RAJ PANDA	2014/2024
126	D-CRLMC/7420/2024 CRLMC/1456/2024	RAMA CHANDRA MAJHI @ TIKILI MP		2015/2024
127	D-CRLMC/23088/2024 CRLMC/ /	ARUN GHOSH MP	BIDESHI KUMAR GHADEI	2016/2024
128	D-CRLMC/23098/2024 CRLMC/ /	JUMAR PRASAD DHAL MP	ADYASIDHI MISHRA	2017/2024
129	D-WA/32815/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5780/2024
130	D-WA/32815/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5781/2024
131	D-WA/32815/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	5782/2024
132	D-WA/32814/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	5783/2024
133	D-WA/32814/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	5784/2024
134	D-WA/32814/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	5785/2024
135	D-WA/32816/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY,A.G.A	5786/2024
136	D-WA/32816/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY,A.G.A	5787/2024
137	D-WA/32816/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTARAY,A.G.A	5788/2024
138	D-WA/32818/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	5789/2024
139	D-WA/32818/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	5790/2024
140	D-WA/32818/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	5791/2024
141	D-WA/32829/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5792/2024
142	D-WA/32829/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5793/2024
143	D-WA/32829/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5794/2024
144	D-WA/32826/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5795/2024
145	D-WA/32826/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5796/2024
146	D-WA/32826/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5797/2024
147	D-WA/32867/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	5798/2024
148	D-WA/32867/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	5799/2024
149	D-WA/32871/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5800/2024
150	D-WA/32871/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5801/2024
151	D-WA/32871/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	5802/2024
152	D-WA/32887/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	

	WA/ /	MP		5803/2024
153	D-WA/32887/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5804/2024
154	D-WA/32887/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5805/2024
155	D-WA/32900/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5806/2024
156	D-WA/32900/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5807/2024
157	D-WA/32900/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5808/2024
158	D-WA/32910/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5809/2024
159	D-WA/32910/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5810/2024
160	D-WA/32910/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5811/2024
161	D-WA/32922/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5812/2024
162	D-WA/32922/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5813/2024
163	D-WA/32922/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5814/2024
164	D-WA/32923/2024	STATE OF ODISHA	SAROJA KANTA SAMAL,A.G.A	
	WA/ /	MP		5815/2024
165	D-WA/32923/2024	STATE OF ODISHA	SAROJA KANTA SAMAL,A.G.A	
	WA/ /	MP		5816/2024
166	D-WA/32924/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5817/2024
167	D-WA/32924/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5818/2024
168	D-WA/32951/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5819/2024
169	D-WA/32924/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		5820/2024
170	D-WA/32951/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5821/2024
171	D-WA/32951/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5822/2024
172	D-WA/32969/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5823/2024
173	D-WA/32969/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5824/2024
174	D-WA/32969/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5825/2024
175	D-WA/32971/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5826/2024
176	D-WA/32971/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5827/2024
177	D-WA/32971/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5828/2024
178	D-WP(C)/32819/2024	SMITARANI MOHANTY	SAMIR KUMAR MISHRA	
	WP(C)/18299/2024	MP		9967/2024
179	D-WP(C)/32822/2024	DILIP KUMAR SAHOO	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		9968/2024
180	D-WP(C)/32823/2024	INDRAMANI DAS	SATYABRATA SATAPATHY	
	WP(C)/ /	MP		9969/2024
181	D-WP(C)/29159/2024	NARENDRA KUMAR BISWAL	TRILOCHAN BARIK	
	WP(C)/17718/2024	MP		9970/2024
182	D-WP(C)/23681/2017	SHANTILATA BEHERA	BIBHUPRASAD TRIPATHY	
	WP(C)/23681/2017	MP		9971/2024
183	D-WP(C)/23681/2017	SHANTILATA BEHERA	M/S.SUBASH CH.PUSPALAKA	
	WP(C)/23681/2017	MP		9972/2024

184	D-WP(C)/32827/2024 WP(C)/ /	BB CHHATOI SCHOOL OF NURSING NABAR MP	ARMIC PARTNAIK	9973/2024
185	D-WP(C)/35422/2020 WP(C)/35422/2020	PRATIMA PATEL MP	KRISHNA CHANDRA SAHU	9974/2024
186	D-WP(C)/32847/2024 WP(C)/ /	SATYAJYOTI PRAHARAJ @ BUBULU MP	AMIT PRASAD BOSE	9975/2024
187	D-WP(C)/6494/2018 WP(C)/6494/2018	PANCHANAN PATI MP	M/S.AJODHYA RANJAN DASH	9976/2024
188	D-WP(C)/32870/2024 WP(C)/ /	DHIRA BEJ MP	DURGESH NARAYAN RATH	9977/2024
189	D-WP(C)/32874/2024 WP(C)/ /	PHILLIPS KUMAR SAMANTARAY MP	KALPATARU KHUNTIA	9978/2024
190	D-WP(C)/32877/2024 WP(C)/ /	THE CONSTRUCTION WORKERS UNITED MP	MONORAJANUPADHY	9979/2024
191	D-WP(C)/32878/2024 WP(C)/ /	BAISHNAVA MAHAKUL MP	ASWINI KUMAR DASH	9980/2024
192	D-WP(C)/13655/2024 WP(C)/7508/2024	RAMASHRAY LAL SHRIVASTAVA MP		9981/2024
193	D-WP(C)/17157/2021 WP(C)/17157/2021	BISHNU PRASAD BISOYI MP		9982/2024
194	D-WP(C)/9141/2016 WP(C)/9141/2016	PRADIPTA KUMAR DHARUA MP	M/S.SIDHARTHA DAS	9983/2024
195	D-WP(C)/32892/2024 WP(C)/ /	OCM MOVERS PVT. LTD , BBSR MP	ARUNA KUMAR NAYAK	9984/2024
196	D-WP(C)/32891/2024 WP(C)/ /	JAYASHREE SINGHDEO MP	BIBHU PRASAD DAS	9985/2024
197	D-WP(C)/11816/2018 WP(C)/11816/2018	NIRANJAN SWAIN MP		9986/2024
198	D-WP(C)/32925/2024 WP(C)/ /	DR.SWASTIK DAS MP	UMESH CHANDRA BEHURA	9987/2024
199	D-WP(C)/21630/2023 WP(C)/21630/2023	ODISHA POWER EMPLOYEES UNION, ANA MP	ANIKSRI JENA	9988/2024
200	D-WP(C)/21630/2023 WP(C)/21630/2023	ODISHA POWER EMPLOYEES UNION, ANA MP	ANIKSRI JENA	9989/2024
201	D-WP(C)/32929/2024 WP(C)/ /	BABULA KUMAR BEHERA MP	ASHOK KUMAR BEHERA	9990/2024
202	D-WP(C)/32933/2024 WP(C)/ /	PRABHAT KUMAR ROUSTRAY MP	ARUN KUMAR PATRA	9991/2024
203	D-WP(C)/32935/2024 WP(C)/ /	MANOJ KUMAR MALLICK MP	SUBHRANSU BHUSAN MOHANTY	9992/2024
204	D-WP(C)/32938/2024 WP(C)/ /	SATYANARAYAN MISHRA MP	PRAVASH CHANDRA JENA	9993/2024
205	D-WP(C)/25687/2024 WP(C)/14678/2024	TANA MURMU MP	BHABANI SANKAR TRIPATHY (1)	9995/2024
206	D-WP(C)/32966/2024 WP(C)/ /	ISWAR MEHER @ KANHAI MEHER MP	JYOTIRMAYA SAHOO	9996/2024
207	D-WP(C)/7020/2024 WP(C)/3754/2024	BIBEKANANDA SOREN MP	BISWABIHARI MOHANTY	9997/2024
208	D-WP(C)/7037/2024 WP(C)/4038/2024	YUDHISTHIR BUDULA MP	BISWABIHARI MOHANTY	9998/2024
209	D-WP(C)/7022/2024 WP(C)/4041/2024	GOURANGA CHARAN BHOI MP	BISWABIHARI MOHANTY	9999/2024
210	D-WP(C)/7028/2024 WP(C)/4044/2024	SALKHAN MAJHI MP	BISWABIHARI MOHANTY	10000/2024
211	D-WP(C)/7034/2024 WP(C)/4049/2024	CHAMU HEMBRAM MP	BISWABIHARI MOHANTY	10001/2024
212	D-WP(C)/7032/2024 WP(C)/4048/2024	NIRANJAN BISI MP	BISWABIHARI MOHANTY	10002/2024
213	D-WP(C)/32968/2024 WP(C)/ /	MUNA MANDALA MP	SUKANTA KUMAR NAYAK (2)	10003/2024
214	D-WP(C)/7026/2024 WP(C)/4052/2024	SAGARLAL MURMU MP	BISWABIHARI MOHANTY	10004/2024
215	D-WP(C)/29123/2024	SANJUKTA BEHERA	PRASANTA KUMAR NANDA	

	WP(C)/16534/2024	MP		10005/2024
216	D-WP(C)/32328/2024	MUKESH AGRAWAL		
	WP(C)/18053/2024	MP		10006/2024
217	D-WP(C)/32974/2024	JASHODA NAIK	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		10007/2024
218	D-WP(C)/16824/2015	NALINI KANTA ACHARYA	M/S.BISWAJIT MOHANTY	
	WP(C)/16824/2015	MP		10008/2024
219	D-WP(C)/16825/2015	SARITA SAMANTA	M/S.BISWAJIT MOHANTY	
	WP(C)/16825/2015	MP		10009/2024
220	D-WP(C)/32980/2024	SURENDRA BARIK	GOUTAM KUMAR ROUSTRAY	
	WP(C)/ /	MP		10010/2024
221	D-WP(C)/13651/2022	JAGDISH PADHY		
	WP(C)/13651/2022	MP		10011/2024
222	D-WP(C)/32982/2024	BINATI DAS	PABITRA MOHAN PALATASINGH	
	WP(C)/ /	MP		10012/2024
223	D-WP(C)/32985/2024	SURENDRA BARIK	GOUTAM KUMAR ROUSTRAY	
	WP(C)/ /	MP		10013/2024
224	D-WP(C)/32997/2024	GOBARDHAN BISHWAL	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10014/2024
225	D-WP(C)/33001/2024	DR.P.V.MANIBABU	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		10015/2024
226	D-WP(C)/33006/2024	ANTARYAMI DORA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10016/2024
227	D-WP(C)/33011/2024	JITENDRA NATH MAHANTA	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		10017/2024
228	D-WP(C)/33015/2024	RASHMI RANJITA MOHANTY	BIJAYA KUMAR DASH	
	WP(C)/ /	MP		10018/2024
229	D-WP(C)/33012/2024	BHARATI PATRA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		10019/2024
230	D-WP(C)/32993/2024	SUNITA MAJHI	PRASANTA KUMAR NAYAK	
	WP(C)/ /	MP		10020/2024
231	D-WP(C)/21765/2024	CHARUBALA MOHANTY	BHARAT KUMAR MISHRA	
	WP(C)/12300/2024	MP		10021/2024
232	D-WP(C)/33017/2024	AJAYA KUMAR KHATEI	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		10022/2024
233	D-WP(C)/33018/2024	BATAKRUSHNA MUDULI	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		10023/2024
234	D-WP(C)/33019/2024	RAJANI KANTA SAHOO	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		10024/2024
235	D-WP(C)/33021/2024	JANANI JAL	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10025/2024
236	D-WP(C)/33022/2024	SHYAMA SUNDRA BEHERA	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		10026/2024
237	D-WP(C)/33023/2024	M/S.MATARANI TRANSPORTS, SUNDERGARH	PRAFULLA KUMAR RATH	
	WP(C)/ /	MP		10027/2024
238	D-WP(C)/33026/2024	PRAMODINI SAHOO	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		10028/2024
239	D-WP(C)/33029/2024	DEEPAK KUMAR GHOSH	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		10029/2024
240	D-WP(C)/33030/2024	M/S FERRO ALLOYS CORPORATION LTD	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		10030/2024
241	D-WP(C)/33034/2024	KRUPA SINDHU GAHAN	SK. ZAFARULLA	
	WP(C)/ /	MP		10031/2024
242	D-WP(C)/33040/2024	MANAGOBINDA BEHERA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		10032/2024
243	D-WP(C)/33043/2024	SAROJINI BHOI	MANMAYA KUMAR DASH	
	WP(C)/ /	MP		10033/2024
244	D-WP(C)/7048/2018	GAU GYAN FOUNDATION	M/S.PRONOY MOHANTY, P.K.PASAYAT,S.N.DASH,S.K.SAHOO,PRADIP	
	WP(C)/7048/2018	MP		10034/2024
245	D-WP(C)/33047/2024	BADRI NARAYAN RATHI	SUVALAXMI DEVI	
	WP(C)/ /	MP		10035/2024
246	D-WP(C)/33048/2024	SURENDRA BARIK	GOUTAM KUMAR ROUSTRAY	
	WP(C)/ /	MP		10036/2024

247	D-WP(C)/33050/2024 WP(C)/ /	SURENDRA BARIK MP	GOUTAM KUMAR ROUTRAY	10037/2024
248	D-WP(C)/33053/2024 WP(C)/ /	SURENDRA BARIK MP	GOUTAM KUMAR ROUTRAY	10038/2024
249	D-WP(C)/38406/2023 WP(C)/38406/2023	M/S. SPARSH HOSPITALS AND CRITICAL CARE PVT. LTD., BBSR MP		10039/2024
250	D-WP(C)/33056/2024 WP(C)/ /	SURENDRA BARIK MP	GOUTAM KUMAR ROUTRAY	10040/2024